

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.411/94

Tuesday, this the 6th day of June, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K Rugmini, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Trivandrum-4.
2. P Janardhanan Nair, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Trivandrum.
3. GR Sumangali Devi, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Trivandrum-4.
4. KP Radhamma,
Assistant Accounts Officer,
Office of the Regional Provident
Fund Commissioner,
Trivandrum-4.
5. K Vasudevan, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Calicut-2. - Applicants

By Advocate Mr. CS Rajan (not present)

Vs.

1. Central Provident Fund
Commissioner, New Delhi.
2. The Regional Provident Fund
Commissioner, Trivandrum-4.
3. J Sukumaran, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Trivandrum-4.
4. MK Padmanabhan, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Cochin-17.
5. PM Rajappan, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Cochin-17.
6. S Govindan, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Cochin-17. - Respondents

7. CC Sankarankutty,
Head Clerk, Office of the
Regional Provident Fund
Commissioner, Calicut-2.

8. MR Chellappan, Head Clerk,
Office of the Regional Provident
Fund Commissioner, Trivandrum-4. Respondents

None for respondents

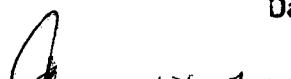
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Neither applicants nor their counsel is present.

There is no representation either. We dismiss the application. No costs.

Dated, the 6th June, 1995.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/6695

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.411/94

Monday, this the 6th day of November, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. K Rugmini, Head Clerk,
Office of the Regional Provident
Fund Commissioner,
Trivandrum-4.
2. P Janardhanan Nair, Head Clerk,
Office of the Regional Provident Fund
Commissioner, Trivandrum.
3. GR Sumangali Devi, Head Clerk,
Office of the Regional Provident Fund
Commissioner, Trivandrum-4.
4. KP Radhamma, Assistant Accounts Officer,
Office of the Regional Provident Fund
Commissioner, Trivandrum-4.
5. K Vasudevan, Head Clerk,
Office of the Regional Provident Fund
Commissioner, Calicut-2. - Applicants

None for applicants

Vs

1. Central Provident Fund Commissioner,
New Delhi.
2. The Regional Provident Fund
Commissioner, Trivandrum-4.
3. J Sukumaran, Head Clerk, Office of
the Regional Provident Fund Commissioner,
Trivandrum-4.
4. MK Padmanabhan, Head Clerk, Office of
the Regional Provident Fund
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5. PM Rajappan, Head Clerk, Office of
the Regional Provident Fund
Commissioner, Cochin-17.
6. S Govindan, Head Clerk, Office of
the Regional Provident Fund
Commissioner, Cochin-17. - Respondents

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7. CC sankarankutty, Head Clerk, Office of the Regional Provident Fund Commissioner, Calicut-2.

8. MR Chellappan, Head Clerk, Office of the Regional Provident Fund Commissioner, Trivandrum-4. - Respondents

By Advocate Mr NN Sugunapalan(for R.1 & 2)

By Advocate Mr Vellayani Sundara Raju(for R. 3 to 6)

The application having been heard on 6.11.95 the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Neither applicants nor their counsel is present.

Dismissed. No costs.

Dated, the 6th November, 1995.


SP BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/611